TRADE NOTICE No. 53/2019-2020

To,

1. All Exporters/Member of Trade
2. All Designated Agencies under FTAs/PTAs
3. Embassy of the Republic of Korea in India/Embassy of India in Seoul

Subject: Online filling and Issuance of Preferential Certificate of Origin under India Korea Comprehensive Economic Partnership Agreement (IKCEPA) for India’s Exports to Republic of Korea w.e.f. 06th March 2020.

In continuation to the Trade Notice 34/2015-2020 dated 19.09.2019 and 41/2019-2020 dated 12.12.2020, it is informed that the new online platform for issuance of Preferential Certificate of Origin has been live since 19.09.2019. The platform is designed as a single-point access for all FTAs/PTAs, for all designated Certificate of Origin (CoO) issuing agencies and for all export products. The platform is accessible at the following URL: https://coo.dgft.gov.in

2. DGFT is working for on-boarding the FTAs/PTAs and the designated issuing agencies. Since 25th September 2019 and 18th December 2019, all CoOs for exports from India to Chile under India-Chile PTA and India to Nepal under SAFTA & SAPTA, respectively are required to be applied and issued through the platform.

3. Similarly, for exports to Republic of Korea under India-Korea Comprehensive Economic Partnership Agreement (IKCEPA), the Preferential Certificate of Origin shall be applied and issued only from this platform with effect from 06th March 2020. All agencies are required to issue preferential CoO for exports to Korea under IKCEPA through the platform URL: https://coo.dgft.gov.in. It is requested that exporters to
Republic of Korea intending to take benefits under IKCEPA may register on the new platform immediately.

4. Following may be taken note of by exporters with regard to the CoO portal/application process:

a. Digital Signature would be required for the purpose of electronic verification. The digital signature would be the same as used for other DGFT applications;

b. The digital signature to be used may be Class II or Class III and should have the IEC number of the firm embedded in the DSC;

c. On registration at the portal, a password would be sent on the email link to the IEC holder. In case the IEC holder desires to update email on which communication is to be done with the portal, the same may be done by using the 'Online IEC application' module on the DGFT website.

d. Once registration is done, all directors'/partners' details and branch details would be auto-populated in the certificate of origin as available in the DGFT-IEC database. Please ensure that latest updated IEC details are available in the DGFT-IEC database and necessary steps taken to modify the IEC details online, whenever required;

c. For further guidance, registration and application help manual & FAQs may be seen on the main page of the CoO platform.

f. For any assistance any of the following channels may be used:

i. Raise a complaint/suggestion ticket through Contact@DGFT service available on the DGFT website.

ii. Call the Helpline at the Toll Free number 1800-111-550

iii. Send an email to coo-dgft@gov.in

[Signature]

[Md. Moin Afaque]
Deputy Director General of Foreign Trade

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